

THE HIGH COURT OF MANIPUR
AT IMPHAL

AUCTION NOTICE

Imphal, the 18th August, 2018

No. HCM/C-50/2012-A&E/Pt./

In continuation of earlier notice of even no. dated 26th July, 2018, auction sale of vehicles has been postponed and refixed for 21st August, 2018 (Tuesday) in lieu of 18th August, 2018. The last date for submission of security deposit is extended upto 2 p.m. on 20th August, 2018. The term and conditions of the auction notice remain unchanged.

By order etc.

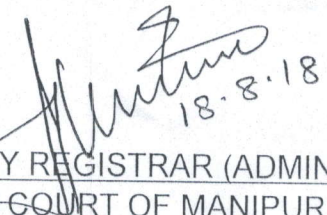
Sd/-

(S. JOYCHAND SINGH)
DEPUTY REGISTRAR (ADMIN.)
HIGH COURT OF MANIPUR

Endt. No. HCM/C-50/2012-A&E/Pt./ 18697-712 Imphal, 18th August, 2018

Copy to :-

1. The Registrar(Judl), High Court of Manipur.
 2. The Registrar(Admn./PM & P), High Court of Manipur.
 3. The Joint Registrar (Admn./PM&P), High Court of Manipur.
 4. The Deputy Registrar (Judl)/(Accounts/Planning), High Court of Manipur.
 5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
 6. The Assistant Registrar-I, II & III / Senior Grade Stenographer, High Court of Manipur.
 7. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
 8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
 9. The System Analyst, High Court of Manipur.
- He is requested to upload the above notification in the official website of this Registry.**
10. The Computer Programmer, High Court of Manipur.
 11. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.
 12. The System Officer, High Court of Manipur.
 13. The Protocol Officer, High Court of Manipur.
 14. All Court Masters, High Court of Manipur.
 15. Notice Board / Guard File / Order Book.
 16. Concerned File.


18.8.18
DEPUTY REGISTRAR (ADMIN.)
HIGH COURT OF MANIPUR